

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 6263  
TO BE ANSWERED ON APRIL 02, 2026**

**SLUM REDEVELOPMENT PROJECTS IN ODISHA**

**NO. 6263. SMT. APARAJITA SARANGI:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the number of slum redevelopment projects undertaken in Odisha under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) and other schemes;**
- (b) whether the Government has identified cities in Odisha with a high concentration of slums for priority rehabilitation and if so, the details thereof;**
- (c) the measures taken to provide alternative housing and livelihood support to slum dwellers in Odisha; and**
- (d) the funds allocated for slum redevelopment and the number of beneficiaries under the said schemes in Odisha?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (d): 'Land' and 'Colonization' are State subjects. Therefore, all schemes related to housing for their citizens including rehabilitation of slums and providing houses to slum dwellers as well as providing livelihood are implemented by States/Union Territories (UTs) in their respective areas. However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca houses to all eligible urban beneficiaries including slum dwellers across the country. The scheme has been implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Rehabilitation (ISSR) and Credit Linked Subsidy Scheme (CLSS).**

**The beneficiaries were allowed to seek benefit under any of the vertical based on their preferences.**

**Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The Scheme Guidelines can be accessed at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.**

**PMAY-U and PMAY-U 2.0 adopts a demand driven approach wherein States/Union Territories (UTs) assess the requirement through their Urban Local Bodies (ULBs)/Implementing Agencies in their respective jurisdictions. Eligible citizens are also allowed to apply through Unified Web Portal of PMAY-U 2.0 with all details on the portal. States/UTs/ULBs validate the beneficiaries as per the eligibility criteria of the scheme guidelines and selection/scrutiny of beneficiary lists are done by the States/UTs. The Scheme Guidelines and Unified Web Portal for submitting the online applications can be accessed through <https://pmay-urban.gov.in>. Based on the demand survey and selection of beneficiaries, the project proposals are prepared and approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further consideration of release of Central Assistance by the Central Sanctioning and Monitoring Committee (CSMC).**

**Based on the project proposals submitted by States/UTs, a total of 125.15 lakh houses including 13.67 lakh under PMAY-U 2.0, have been sanctioned by the Ministry, so far across the country including slum dwellers in the State of Odisha. Of the sanctioned houses, 116.57 lakh houses have been grounded; of which 97.30 lakh are completed/delivered to the beneficiaries as on 02.03.2026. Against the sanctioned houses, more than 29 lakh beneficiaries are slum dwellers across the country, including 78,356 in Odisha. The total committed Central Assistance under the schemes is ₹2.09 lakh crores, of which ₹1.77 lakh crores have been released to the States/UTs, based on compliances submitted by them.**

**Based on the proposals received from State Government of Odisha, a total of 2.30 lakh houses have been sanctioned by the Ministry including 27,466 houses under PMAY-U 2.0. Out of which more than 1.95 lakh have been grounded and 1.69 lakh are completed/delivered to the beneficiaries in the urban areas, including families living in slums. A total of ₹3,588 crores of Central Assistance has been approved, of which ₹2,790 crores has been released to the State of Odisha so far, based on the compliances submitted by them which also includes funds for slum beneficiaries.**

**Moreover, States/UTs are encouraged to ensure convergence with various Centrally sponsored Schemes such as PM SVANidhi, Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY-NULM), AMRUT 2.0, SBM-U 2.0, PM Vishwakarma, National Health Mission (NHM), PM Surya Ghar: Muft Bijli Yojana, Ayushman Bharat, Ujjwala Yojana and other relevant Schemes to ensure effective and efficient utilization of public resources including providing livelihood avenues.**